

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23494/2026 BLAPL/8095/2026	ROHIT RANG VS STATE OF ODISHA	JULU KHANSAMA VS	KALIMELA /41 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000013/2026
2	D-BLAPL/23596/2026 BLAPL/8096/2026	RITU @ RITENDRA KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BANTALA /249 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001193/2026
3	D-BLAPL/23637/2026 BLAPL/8097/2026	RAJA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	CHHENDIPADA /328 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000945/2026
4	D-BLAPL/23638/2026 BLAPL/8098/2026	BISWA PRIYARANJAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /225 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000046/2026
5	D-BLAPL/23612/2026 BLAPL/8099/2026	MICKY @ MANORANJAN SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
6	D-BLAPL/23184/2026 BLAPL/8100/2026	PREM KUMAR SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000042/2026
7	D-BLAPL/23619/2026 BLAPL/8101/2026	AJIT BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2025
8	D-BLAPL/23319/2026 BLAPL/8102/2026	BABULI PATRA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /264 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000336/2026
9	D-BLAPL/23322/2026 BLAPL/8103/2026	BHAKTARAM SRIGAM VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	PAPERMETLA P.S. /12 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) CT/0000156/2023
10	D-BLAPL/23482/2026 BLAPL/8104/2026	DUKHABANDHU NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 J.M.F.C.,KEONJHAR(Kendujhar) 2(B)CC/0000008/2026
11	D-BLAPL/19464/2026 BLAPL/8105/2026	KALU @ KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KRUSHNA PRASAD /69 /2026 J.M.F.C.,PURI(Puri) GR/0000262/2026

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12	D-BLAPL/21734/2026 BLAPL/8106/2026	PANCHA @ PANCHANAN NAG VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /332 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000105/2026
13	D-BLAPL/21885/2026 BLAPL/8107/2026	KALIA @ MANGARAJ MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJAKANIKA /200 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000030/2026
14	D-BLAPL/23050/2026 BLAPL/8108/2026	TAPAN KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	NALCO /422 /2025 A.D.J.,ANGUL(Anugul) CT/0000062/2026
15	D-BLAPL/23181/2026 BLAPL/8109/2026	BIRBAL KEWAT @ BIRBAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CYBER CRIME AND ECONOMIC OFFENSES SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000042/2026
16	D-BLAPL/23469/2026 BLAPL/8110/2026	PIYUSH KUMAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2026
17	D-BLAPL/22787/2026 BLAPL/8111/2026	DEEPAK DORA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /170 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000019/2025
18	D-BLAPL/23320/2026 BLAPL/8112/2026	BIKI @ LAXMIDHAR SAHOO @ SAHU VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	KAMAKHYANAGAR /456 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000804/2026
19	D-BLAPL/18930/2026 BLAPL/8113/2026	RAM CHARAN GOPE VS STATE OF ODISHA	JULU KHANSAMA VS	BELPAHAR /110 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000029/2024
20	D-BLAPL/22489/2026 BLAPL/8114/2026	JETU @ JITU DAKUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BUGUDA /602 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000194/2024
21	D-BLAPL/23595/2026 BLAPL/8115/2026	PANCHU PATRA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 PRESIDING OFFICER,O.P.I.D. COURT,BELPAHAR Spl/0000028/2026
22	D-BLAPL/22788/2026 BLAPL/8116/2026	MITHUN BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	KHAMAR /166 /2026 S.D.J.M.,PALLAHARA(Anugul) GR/0000281/2026
23	D-BLAPL/23627/2026	MADHUSUDAN BEHERA @ MADHU	BISWAJIT MOHANTY	NIMAKHANDI /77 /2026

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	BLAPL/8117/2026	VS STATE OF ODISHA	VS	1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000175/2026
24	D-BLAPL/23629/2026 BLAPL/8118/2026	KISHAN MANDAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar)
25	D-BLAPL/23695/2026 BLAPL/8119/2026	BABU BISOYI @ BABU BISHOI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	Spl/0000254/2026 KODALA /110 /2024 A.D.J.,KODALA(Ganjam)
26	D-BLAPL/23272/2026 BLAPL/8120/2026	RABI HATI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	ST/0000121/2024 KANTABANJI /448 /2024 A.D.J.,KANTABANJI(Balangir)
27	D-BLAPL/23580/2026 BLAPL/8121/2026	NARENDRA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SC/0000030/2025 NUAGAON /69 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
28	D-BLAPL/23125/2026 BLAPL/8122/2026	BASISTHA PRADHAN @ BASISTA VS STATE OF ODISHA	ANIRUDHA DAS VS	GR/0000362/2026 BARGARH /170 /2025 DIST.AND SESSIONS JUDGE,BARGARH
29	D-BLAPL/22221/2026 BLAPL/8123/2026	SANIA ANDAL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	Spl/0000019/2025 / / SPECIAL JUDGE,JEYPORE(Koraput)
30	D-BLAPL/23293/2026 BLAPL/8124/2026	HIROJ NAG @ NAGA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	TR/0000026/2026 SONEPUR /197 /2026 SPECIAL JUDGE,SONEPUR(Sonepur)
31	D-BLAPL/23329/2026 BLAPL/8125/2026	SK. SAHID VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	Spl/0000066/2026 CHHENDIPADA /342 /2026 SPECIAL JUDGE,ANGUL(Anugul)
32	D-BLAPL/23258/2026 BLAPL/8126/2026	BABU @ BIKRAM SENAPATI VS STATE OF ODISHA	BINOD BIHARI DAS VS	Spl/0000037/2026 MARSHAGHAI /379 /2025 A.D.J.,KENDRAPARA(Kendrapara)
33	D-BLAPL/15977/2026 BLAPL/8127/2026	GAMBHIR DHARUA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ST/0000026/2026 KOMNA PS /17 /2026 A.D.J.,NAWAPARA(Nuapada)
34	D-BLAPL/23444/2026 BLAPL/8128/2026	SATYAJIT PRADHAN VS	JULU KHANSAMA VS	SA/0000014/2026 RAIRAKHOL /47 /2026 ADDL.SSESSIONS JUDGE CUM SPL JUDGE

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35	D-BLAPL/23529/2026 BLAPL/8129/2026	STATE OF ODISHA AJAY KUMAR HEMBRAM @ HEMBRUAM VS	KULDEEP MOHANTY VS	ST/0000022/2026 BERHAMPUR /39 /2026 A.D.J., NILGIRI(Baleshwar) ST/0000084/2026
36	D-BLAPL/23233/2026 BLAPL/8130/2026	STATE OF ODISHA PRAMOD KUMAR MLICK @ MANTU VS	BISWARANJAN DALAI VS	MANCHESWAR P.S. /363 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000486/2021
37	D-BLAPL/23308/2026 BLAPL/8131/2026	STATE OF ODISHA UPENDRA BHOI VS	ROHIT RANJAN RAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000009/2026
38	D-BLAPL/23336/2026 BLAPL/8132/2026	STATE OF ODISHA SANJAY KUMAR SINGH VS	KULDEEP MOHANTY VS	JALESWAR /197 /2026 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000111/2026
39	D-BLAPL/23452/2026 BLAPL/8133/2026	STATE OF ODISHA AKASH DIGAL VS	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000015/2026
40	D-BLAPL/23578/2026 BLAPL/8134/2026	STATE OF ODISHA SANTOSH KUMAR ALATIA VS	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /653 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam Spl/0000028/2026
41	D-CMAPL/31711/2026 CMAPL/112/2026	STATE OF ODISHA B.NAGARJUNA VS	RATAN PRAKASH PATTNAIK VS	/ / () //
42	D-CMP/18036/2026 CMP/1317/2026	ORISSA HYDRO POWER CORPORATION LTD., KHURDA UPENDRA SENAPATI VS	GAJENDRANATH ROUT VS	/ / CIVIL JUDGE(JR.DIV),KONARK(Puri) CS/0000066/2018
43	D-CMP/36657/2026 CMP/1318/2026	BANAMBER SAHOO CARCINOVA CANCER HOSPITAL,CUTTACK VS	ALOK KUMAR MOHAPATRA VS	/ / SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000146/2022
44	D-CMP/35784/2026 CMP/1319/2026	M/S. ODISHA ELECTRICALS CORPORATION HUTASAN CHANDRA MANGARAJ MOHAPATRA @ MAHAPATRA VS	SUSANTA KUMAR BARAL VS	/ / CIVIL JUDGE (SD),KEONJHAR(Kendujhar CS/0000173/2014
45	D-CMP/35907/2026 CMP/1320/2026	MAYADHAR MISHRA SATYANARAYAN JIT BABU VS	TANMAY MISHRA VS	/ / () //
		SUJATA JITBABU		

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46	D-CMP/33909/2026 CMP/1321/2026	DR. SANKUTALA BALIARSINGH VS KALPANA MALLICK	SOUBHAGYA SWAIN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0002270/2019
47	D-CONTC/12780/2026 CONTC/5163/2026	KARTIKESWAR BEHERA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
48	D-CONTC/14245/2026 CONTC/5164/2026	DUSHASAN BEHERA VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //
49	D-CONTC/34589/2026 CONTC/5165/2026	BHAGIRATHI DALEI VS SNEHALATA ACHARYA, EXECUTIVE OFFICER,NAYAGARH MUNICIPALITY	ADV VS	// 0 //
50	D-CONTC/35877/2026 CONTC/5166/2026	GARGI DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
51	D-CONTC/35879/2026 CONTC/5167/2026	ADITYA DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
52	D-CONTC/35883/2026 CONTC/5168/2026	SONAL DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
53	D-CONTC/35884/2026 CONTC/5169/2026	GARGI DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
54	D-CONTC/35885/2026 CONTC/5170/2026	ADITYA DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
55	D-CONTC/35886/2026 CONTC/5171/2026	GARGI DASH VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
56	D-CONTC/35614/2026 CONTC/5172/2026	DAITARI ROUT VS SHUBHA SHARMA, PRINCIPAL SECRETARY TO GOVT., WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //
57	D-CONTC/28355/2026	SURESH KUMAR MOHAPATRA	SANTOSH KUMAR DWIVEDY	//

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	CONTC/5173/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//
58	D-CONTC/32410/2026	BIGHNESWAR MOHANTY	ADV.	//
	CONTC/5174/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
59	D-CONTC/32411/2026	ARATI MALLICK	ADV.	//
	CONTC/5175/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
60	D-CONTC/32521/2026	RAMESH CHANDRA MISHRA	ADV.	//
	CONTC/5176/2026	VS	VS	0
		DR.PRASANT KUMAR MOHANTY, OES, DISTRICT EDUCATION OFFICER, KORAPUT		//
61	D-CONTC/32526/2026	SUBHALAXMI SAHOO	ADV.	//
	CONTC/5177/2026	VS	VS	0
		CHANCHAL RANA, IAS		//
62	D-CONTC/32527/2026	NANDINI SAHOO	ADV.	//
	CONTC/5178/2026	VS	VS	0
		CHANCHAL RANA, IAS		//
63	D-CONTC/36500/2026	UMESH CHANDRA DASH	ADV.	//
	CONTC/5179/2026	VS	VS	0
		BIRENDRA KORKORA, DIRECTOR,SECONDARY EDUCATION, ODISHA		//
64	D-CONTC/34081/2026	PRAGATI MISHRA	ADV.	//
	CONTC/5180/2026	VS	VS	0
		SATYABRATA ROUT, I.A.S		//
65	D-CONTC/34705/2026	DEBI PRASAD PARIDA	ADV.	//
	CONTC/5181/2026	VS	VS	0
		NISHA GOENKA, SUB REGISTRAR, NIALI		//
66	D-CONTC/34942/2026	KRISHNA CHANDRA SAHU	ADV	//
	CONTC/5182/2026	VS	VS	0
		V KEERTHI VASAN, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, GANJAM		//
67	D-CRLA/23438/2026	SATYANARAYAN CHOUDHURY	JNYANANANDA PANDA	JEYPORE VIGILANCE /1 /2016
	CRLA/723/2026	VS	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Ka
		STATE OF ODISHA(VIG.)		GR/0000003/2016
68	D-CRLA/23658/2026	PRAMILA BISWAL	RAMDAS ACHARY	MAHILA P.S.(BBSR) /456 /2012
	CRLA/724/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)

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69	D-CRLA/21284/2026 CRLA/725/2026	STATE OF ODISHA GIRIDHARI@GIRI RANA VS	MANOJ KUMAR PANDA VS	CT/0000052/2013 JUNAGARH /28 /2016 A.D.J.,DHARAMGARH(Kalahandi)
70	D-CRLA/21423/2026 CRLA/726/2026	STATE OF ODISHA GANESHWAR GIRI@GANESWAR GIRI VS	MITHUN DAS VS	CT/0000035/2018 BALASORE VIGILANCE /52 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
71	D-CRLA/21063/2026 CRLA/727/2026	STATE OF ODISHA(VIG.) RANJAN KUMAR SWAIN VS	SANTOSH KUMAR MAHANTY VS	GR/0000012/2013 BUGUDA /637 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar)
72	D-CRLMC/22326/2026 CRLMC/2685/2026	STATE OF ODISHA ANIL KUMAR DIGAL @ LALA VS	AMLAN SHAKTI PAUL VS	Spl/0000079/2025 SPECIAL CRIME UNIT /11 /2023 3RD A.D.J., BHUBANESWAR(Khordha)
73	D-CRLMC/22635/2026 CRLMC/2686/2026	STATE OF ODISHA NUSRAT PARWANA VS	ASHOK KUMAR SARANGI VS	TR/0000533/2023 / /0 JUDGE FAMILY COURT,KHURDA(Khordha)
74	D-CRLMC/921/2026 CRLMC/2687/2026	SK. SAMIULLA CHIRASENA BHATRA @ CHIRASEN BHATRA VS	SANGRAM KESHARI ROUT VS	Crp/0000311/2023 / /0 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
75	D-CRLMC/923/2026 CRLMC/2688/2026	STATE OF ODISHA AITU BHATRA VS	SANGRAM KESHARI ROUT VS	ICC/0000017/2023 / /0 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
76	D-CRLMC/426/2026 CRLMC/2689/2026	STATE OF ODISHA MANORANJAN SATAPATHY VS	BIBHUTI BHUSAN CHOUDHURY VS	ICC/0000019/2023 BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.,CUTTACK(RURAL)(Cuttack)
77	D-CRLMC/22140/2026 CRLMC/2690/2026	STATE OF ODISHA DHRUBA MANDAL VS	ASIT KUMAR CHOUDHURY VS	GR/0000952/2022 RAYAGADA TOWN /404 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R)
78	D-CRLMC/918/2026 CRLMC/2691/2026	STATE OF ODISHA CHIRASENA BHATRA@CHITRASEN BHATRA VS	SANGRAM KESHARI ROUT VS	GR/0000770/2025 / /0 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
79	D-CRLMC/23231/2026 CRLMC/2692/2026	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	SK. ZAFARULLA VS	ICC/0000018/2023 MANAMUNDA /293 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000186/2026

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80	D-CRLMC/20823/2026 CRLMC/2693/2026	JAGA @ JAGMOHAN BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /294 /2022 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000058/2022
81	D-CRLMC/21498/2026 CRLMC/2694/2026	B.VENKETESH VS STATE OF ODISHA	ASHOK DAS VS	GURANDI /110 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000723/2024
82	D-CRLMC/23232/2026 CRLMC/2695/2026	ARATA CH. BISWAL@ARTATRANA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /48 /2013 ASST. SESSION JUDGE(WOMENS COURT) ST/0000014/2016
83	D-CRLMC/22914/2026 CRLMC/2696/2026	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	SUJATA JENA, (SR.ADV.) VS	CUTTACK SADAR /389 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000776/2023
84	D-CRLMC/23235/2026 CRLMC/2697/2026	PRATIK PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /28 /2024 ASST. SESSION JUDGE(WOMENS COURT) ST/0000104/2025
85	D-CRLMC/23152/2026 CRLMC/2698/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /628 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001790/2026
86	D-CRLMC/22665/2026 CRLMC/2699/2026	GOPAL KRUSHNA MOHANTY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	PURUSHOTTAMPUR /314 /2022 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000294/2022
87	D-CRLMC/23509/2026 CRLMC/2700/2026	LIKUN SWAIN VS STATE OF ODISHA	SIDHANT DWIBEDI VS	BALIKUDA /190 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0000879/2026
88	D-CRLMC/23156/2026 CRLMC/2701/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MOHAPATRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /629 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001791/2026
89	D-CRLMC/23740/2026 CRLMC/2702/2026	EMAMI REALTY LIMITED, KOLKATA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	BADAGODA P.S. /73 /2026 () //
90	D-CRLMC/22470/2026 CRLMC/2703/2026	ATASHI RANJAN MAJHI @ BAPU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	TANGI (KHURDA) /356 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000087/2026
91	D-CRLMC/23555/2026	BHARATI PANDA	PRAVASH CHANDRA JENA	/ /0

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	CRLMC/2704/2026	VS STATE OF ODISHA	VS	J.M.F.C.,JALESWAR(Baleshwar) ICC/0000068/2024
92	D-CRLMC/22192/2026 CRLMC/2705/2026	DR. KAMALAKANTA SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BURLA /69 /2022 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000419/2022
93	D-CRLMC/23561/2026 CRLMC/2706/2026	CHITTARANJAN KHADIRATNA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	RAMACHANDRAPUR /113 /2025 GRAMA NYAYADHIKARI,GHASIPURA GR/0000191/2025
94	D-CRLMC/22839/2026 CRLMC/2707/2026	AKASH@AJAYA KUMAR PANI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	SAHID NAGAR P.S. /502 /2014 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000397/2016
95	D-CRLMC/23395/2026 CRLMC/2708/2026	RABINDRA PRADHAN @ RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /99 /2004 J.M.F.C.,RANPUR(Nayagarh) GR/0000096/2004
96	D-CRLMC/20606/2026 CRLMC/2709/2026	MANOJIT MOHARANA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JATNI P.S. /45 /2021 J.M.F.C.,JATNI(Khordha) GR/0000049/2021
97	D-CRLMC/23419/2026 CRLMC/2710/2026	THANA SUNDAR SETH @ AGU SETH VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /131 /2025 J.M.F.C.,HEMGIR(Sundargarh) GR/0000127/2025
98	D-CRLMC/23713/2026 CRLMC/2711/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	SITIKANT MISHRA VS	CHANDRASEKHARPUR /12 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000041/2026
99	D-CRLMC/19262/2026 CRLMC/2712/2026	S.K.NAJRUL ISLAM@SAHENSEA@ SAHINAJ VS STATE OF ODISHA	NAND KISHORE ROUT VS	BHADRAK TOWN /107 /2021 S.D.J.M.,BHADRAK(Bhadrak) GR/0000682/2021
100	D-CRLMC/18444/2026 CRLMC/2713/2026	E.MEERABAI PATRA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	JEYPORE VIGILANCE /28 /2016 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000015/2018
101	D-CRLMC/23687/2026 CRLMC/2714/2026	NALINI KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000519/2018
102	D-CRLMC/23683/2026 CRLMC/2715/2026	SOUMYA RANJAN SAHOO VS	PRAVU PITYARTHI KUMAR PANDIT VS	KHURDA MODEL /400 /2024 J.M.F.C.,KHURDA(Khordha)

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103	D-CRLMP/23020/2026 CRLMP/1110/2026	STATE OF ODISHA BISWAMOHAN ROUT VS	NIRANJAN PANDA VS	GR/0000899/2024 // ()
104	D-CRLMP/23027/2026 CRLMP/1111/2026	STATE OF ODISHA BASANTI PATRA VS	ARIJEET MISHRA VS	// PANIKOILI /273 /2026 ()
105	D-CRLMP/21810/2026 CRLMP/1112/2026	STATE OF ORISSA STATE OF ODISHA VS	PARTHA SARATHI NAYAK , A.G.A VS	// // ()
106	D-CRLMP/21835/2026 CRLMP/1113/2026	SILJORA-KALIMATI IRON AND MN MINES, KEONJHAR BIRENDRA KUMAR ROUT VS	HIMANSHU SEKHAR PANDA VS	// / /0 ()
107	D-CRLMP/10824/2026 CRLMP/1114/2026	STATE OF ODISHA INFORMANT VS	NIRANJAN PANDA VS	// RAIGHAR /48 /2023 ()
108	D-CRLMP/23819/2026 CRLMP/1115/2026	STATE OF ODISHA PRADIP KUMAR BEURIA VS	LALITENDU MISHRA VS	// PIPLI /123 /2025 ()
109	D-CRLMP/21776/2026 CRLMP/1116/2026	STATE OF ODISHA GIRISH CHANDRA MOHANTY VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 ()
110	D-CRLMP/19188/2026 CRLMP/1117/2026	STATE OF ODISHA SOURI KUMAR ROUT VS	PRADEEP KUMAR DASH VS	// // ()
111	D-CRLMP/23669/2026 CRLMP/1118/2026	STATE OF ODISHA MANI MALLIK VS	ABHIJIT DAS VS	// KUDANAGARI /170 /2026 ()
112	D-CRLMP/23359/2026 CRLMP/1119/2026	STATE OF ODISHA RANJAN KUMAR DAS VS	BAMADEV BARAL VS	// / /0 ()
113	D-CRLMP/23224/2026 CRLMP/1120/2026	STATE OF ODISHA SUSRI PLASTIC INDUSTRY PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// MANCHESWAR P.S. /452 /2024 () //

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114	D-CRLMP/23099/2026 CRLMP/1121/2026	BASUDEV JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //
115	D-CRLMP/23830/2026 CRLMP/1122/2026	DILIP KUMAR DASH @ DILLIP VS STATE OF ODISHA	SUBHAM SATAPATHY VS	BADAGODA P.S. /13 /2026 () //
116	D-CRLMP/23829/2026 CRLMP/1123/2026	MITRABHANU DAS VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	BADAGODA P.S. /13 /2026 () //
117	D-CRLREV/20042/2026 CRLREV/532/2026	GOBARDHAN NAYAK VS STATE OF ODISHA	VS	MOTANGA /176 /2012 DISTRICT & SESSIONS JUDGE,DHENKA CRA/0000007/2023
118	D-CRLREV/22513/2026 CRLREV/533/2026	EPARI SUDEEP@E.SUDEEP VS SUNKURU SHEETAL	RAJESH KUMAR MAHAPATRA VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) MIS.CASE/0000380/2024
119	D-CRLREV/23004/2026 CRLREV/534/2026	RAJA@BALARAM DALEI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA SADAR /200 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000088/2026
120	D-CRLREV/23859/2026 CRLREV/535/2026	BIJAYAMALA BAGH VS NILAMANI MEHER	JANMEJAYA KATIKIA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH ICC/0000031/2024
121	D-CRLREV/23797/2026 CRLREV/536/2026	KARUNAKAR ACHARYA VS SAMBALPURI BASTRALAYA HANDLOOM CO-OPERATIVE SOCIETY LTD.	TRILOCHAN NANDA VS	/ /0 2ND A.D.J., BALANGIR(Balangir) CRA/0000027/2016
122	D-CRLREV/21775/2026 CRLREV/537/2026	DEBAN ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /13 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANGA GR/0000020/2026
123	D-CRP/33819/2026 CRP/42/2026	NARMADA SABAT VS SUB REGISTRAR-II, BRAHMAPUR,GANJAM	NRUSINGHA NANDA MOHAPATRA VS	/ / CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000036/2025
124	D-EXP/34313/2026 EXP/100/2026	AJAYA KUMAR DEBATA VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	/ / () //
125	D-EXP/33850/2026	HARENDRA NARAYAN DAS	ADV.	/ /

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	EXP/101/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS, SECRETARY, GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT.		//
126	D-MACA/26669/2026	THE NEW INDIA ASSURANCE CO.LTD., KORAPUT	SUBRAT SATPATHY	//
	MACA/746/2026	VS	VS	1ST M.A.C.T.,KORAPUT(Koraput)
		BASANTI NAG		Mac/0000135/2022
127	D-MACA/25164/2026	D.M,M/S. ORIENTAL INSURANCE CO LTD.,CUTTACK	AMIT KUMAR NATH	//
	MACA/747/2026	VS	VS	3RD M.A.C.T.,CUTTACK(Cuttack)
		NABHI SANTA		Mac/0001052/2018
128	D-MACA/34672/2026	BABULU NAIK	DEBASISH PATNAIK	//
	MACA/748/2026	VS	VS	1ST M.A.C.T., CUTTACK(Cuttack)
		PRAKASH CH. DAS		Mac/0000352/2021
129	D-MACA/20436/2026	PURNA CHANDRA BARIK	ASHESH KUMAR PRUSTY	//
	MACA/749/2026	VS	VS	1ST M.A.C.T.,BBSR(Khordha)
		SUBHENDU SAURAV SAHOO		Mac/0000094/2019
130	D-RPFAM/35799/2026	PRASANTA KUMAR SAHOO	ASHOK DAS	//
	RPFAM/219/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur)
		BANDANA SAHOO		Crp/0000002/2025
131	D-RPFAM/35996/2026	OMKARNATH PARIDA	DURGA CHARAN DEY	//
	RPFAM/220/2026	VS	VS	JUDGE FAMILY COURT,BALASORE(Balasore)
		SUMATI PARIDA		CRMC/0000294/2022
132	D-RSA/34250/2026	PRAHALLAD PRADHAN	PRATYUSHA NAIDU	//
	RSA/394/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		TRILOCHAN PANDA		RFA/0000001/2024
133	D-RSA/31652/2026	ANANDA PANDA	SUKANTA KUMAR NAYAK	//
	RSA/395/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		HARESH KUMAR PARMAR		RFA/0000033/2025
134	D-RSA/32543/2026	MANI SAHOO	RAJENDRA KUMAR PRADHAN	//
	RSA/396/2026	VS	VS	A.D.J.,TALCHER(Anugul)
		BIBHUTI DEHURY @ SAHOO		RFA/0000001/2024
135	D-RSA/32353/2026	BHAGYADHARA BEHERA	TUSAR KUMAR MISHRA	//
	RSA/397/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		M.D,LIFE INSURANCE CORPORATION OF INDIA, MUMBAI		RFA/0000104/2016
136	D-TRP(C)/35965/2026	NAIMISHA BHADRA	SURYAKANTA DWIBEDI	//
	TRP(C)/241/2026	VS	VS	JUDGE FAMILY COURT, BARIPADA(Ma

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137	D-TRP(C)/35659/2026 TRP(C)/242/2026	DEEPAK BHADRA BHAGYABATI MALLICK VS AJOY KUMAR MALLICK	TAPASWINI SINHA VS	CP/0000146/2026 // JUDGE FAMILY COURT,BHUBANESWA CP/0000306/2026
138	D-WA/30957/2026 WA/1118/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
139	D-WA/30964/2026 WA/1119/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
140	D-WA/31095/2026 WA/1120/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
141	D-WA/30959/2026 WA/1121/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
142	D-WA/33488/2026 WA/1122/2026	UMA SHANKAR BARIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
143	D-WA/30661/2026 WA/1123/2026	TRILOCHAN PALEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
144	D-WA/33678/2026 WA/1124/2026	SASMITA MISHRA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
145	D-WA/35604/2026 WA/1125/2026	STATE OF ODISHA VS BUDU CHICHUAN	DEBASISH TRIPATHY,A.G.A VS	// 0 //
146	D-WA/35586/2026 WA/1126/2026	STATE OF ODISHA VS AUROBINDA PARIDA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
147	D-WA/35608/2026 WA/1127/2026	STATE OF ODISHA VS BIJAY MIHIR OJHA	DEBASISH TRIPATHY,A.G.A VS	// 0 //

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148	D-WA/35605/2026 WA/1128/2026	STATE OF ODISHA VS HARI NAYAK	DEBASISH TRIPATHY,A.G.A VS	// 0 //
149	D-WP(C)/29127/2026 WP(C)/25209/2026	RABINDRA SAHOO VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
150	D-WP(C)/27937/2026 WP(C)/25210/2026	ADITYA PRASAD RATH VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
151	D-WP(C)/33323/2026 WP(C)/25211/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
152	D-WP(C)/26453/2026 WP(C)/25212/2026	NAYANA PANIGRAHY VS GOVERNMENT OF INDIA	KAILASH CHANDRA MISHRA VS	// 0 //
153	D-WP(C)/35750/2026 WP(C)/25213/2026	TARANISEN SAHU VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
154	D-WP(C)/34388/2026 WP(C)/25214/2026	ARUN KUMAR DAS VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
155	D-WP(C)/23835/2026 WP(C)/25215/2026	SUSIL KUMAR PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
156	D-WP(C)/34797/2026 WP(C)/25216/2026	ASHA PANIGRAHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
157	D-WP(C)/36024/2026 WP(C)/25217/2026	RAJANI KANTA BAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
158	D-WP(C)/36510/2026 WP(C)/25218/2026	SANTOSH KUMAR RANASINGH VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
159	D-WP(C)/35958/2026	PRATAP CHANDRA RATH	BIDESH RANJAN BEHERA	//

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	WP(C)/25219/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/35626/2026 WP(C)/25220/2026	BARENDRA NATH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
161	D-WP(C)/35337/2026 WP(C)/25221/2026	PRAVANJAN DASH VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
162	D-WP(C)/35317/2026 WP(C)/25222/2026	DEEPAK KUMAR MODA VS THE CHAIRMAN CENTARL BOARD OF DIRECT TAXES, NEW DELHI	MITALEE JESTHI VS	// 0 //
163	D-WP(C)/35591/2026 WP(C)/25223/2026	LAXMI JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
164	D-WP(C)/35601/2026 WP(C)/25224/2026	RANJAN SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
165	D-WP(C)/36422/2026 WP(C)/25225/2026	BRAHMANIDEVI LOGISTICS KHURDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
166	D-WP(C)/35341/2026 WP(C)/25226/2026	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
167	D-WP(C)/35244/2026 WP(C)/25227/2026	KISHORE KUMAR BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
168	D-WP(C)/35983/2026 WP(C)/25228/2026	UDHABA KUANRA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
169	D-WP(C)/35609/2026 WP(C)/25229/2026	MAA NARAYANI SELF HELP GROUP, NAYAGARH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
170	D-WP(C)/36002/2026 WP(C)/25230/2026	SINGADA WEEKLY MARKET, MAYURBHANJ VS	KARUNAKAR NAYAK VS	// 0

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171	D-WP(C)/35228/2026 WP(C)/25231/2026	STATE OF ODISHA GIRISH CHANDRA DAS VS	SAMEER KUMAR DAS VS	// // 0
172	D-WP(C)/35602/2026 WP(C)/25232/2026	STATE OF ODISHA DIGAMBAR SAHU VS	MANOJ KUMAR PANDA VS	// // 0
173	D-WP(C)/35625/2026 WP(C)/25233/2026	STATE OF ODISHA INDRA JITA GOUDA VS	PRASANTA KUMAR MISHRA VS	// // 0
174	D-WP(C)/33126/2026 WP(C)/25234/2026	STATE OF ODISHA BISWAJIT JENA VS	DINESH KUMAR PANDA VS	// // 0
175	D-WP(C)/34970/2026 WP(C)/25235/2026	STATE OF ODISHA SURYAKANTA SAMANTARAY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
176	D-WP(C)/35786/2026 WP(C)/25236/2026	STATE OF ODISHA LOPAMUDRA PANDA VS	DR. BINODA KUMAR MISHRA VS	// // 0
177	D-WP(C)/33686/2026 WP(C)/25237/2026	STATE OF ODISHA SAMANTA SEKHAR JENA VS	RAMA CHANDRA JENA VS	// // 0
178	D-WP(C)/34191/2026 WP(C)/25238/2026	STATE OF ODISHA M/S.BHARAT SANCHAR NIGAM LTD., CUTTACK VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
179	D-WP(C)/35349/2026 WP(C)/25239/2026	COMMISSIONER OF SALES TAX, CUTTACK SUJIT KUMAR MALLICK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
180	D-WP(C)/34446/2026 WP(C)/25240/2026	STATE OF ODISHA KALU NAIK VS	TUSHAR KANTA NAYAK VS	// // 0
181	D-WP(C)/35790/2026 WP(C)/25241/2026	STATE OF ODISHA B JAGANNATH RAO VS	DR. BINODA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/34703/2026 WP(C)/25242/2026	M/S.BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
183	D-WP(C)/35794/2026 WP(C)/25243/2026	SOUMYAPRAVA ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
184	D-WP(C)/36042/2026 WP(C)/25244/2026	MALATI PRADHAN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
185	D-WP(C)/35844/2026 WP(C)/25245/2026	SABITA SETHY VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
186	D-WP(C)/36167/2026 WP(C)/25246/2026	MONIDEEPA MALLICK VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
187	D-WP(C)/35351/2026 WP(C)/25247/2026	ASHWINI KUMAR DALAI VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //
188	D-WP(C)/35530/2026 WP(C)/25248/2026	CHAMRU PARABHOI @ LOHAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
189	D-WP(C)/35171/2026 WP(C)/25249/2026	BHAKTA BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
190	D-WP(C)/36309/2026 WP(C)/25250/2026	MANMOHAN PALLEI VS RESERVE BANK OF INDIA, BHUBANESWAR	SOMA PATNAIK VS	// 0 //
191	D-WP(C)/36564/2026 WP(C)/25251/2026	CHAMELI OJHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
192	D-WP(C)/35287/2026 WP(C)/25252/2026	BHASKAR CHANDRA LENKA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY, P.PRADHAN, S.PRIYADARSHINI, P.P.DAS, P.PANDA TUSHAR KANTA NAYAK VS	// 0 //
193	D-WP(C)/25684/2026	DR.RABINDRANATH PADHAN	SUBHADUTTA ROUTRAY	//

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	WP(C)/25253/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/36494/2026 WP(C)/25254/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, TEMERA, NABARANGPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
195	D-WP(C)/35310/2026 WP(C)/25255/2026	TRINATH MALI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
196	D-WP(C)/36198/2026 WP(C)/25256/2026	B. KESHAB RAO @ BARTUL KESHAB RAO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
197	D-WP(C)/35326/2026 WP(C)/25257/2026	M/S. PRADEEP KUMAR PRADHAN, MALKANGIRI VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
198	D-WP(C)/34245/2026 WP(C)/25258/2026	PAUL DIGAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
199	D-WP(C)/35377/2026 WP(C)/25259/2026	DILLIP KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
200	D-WP(C)/36179/2026 WP(C)/25260/2026	SARALA NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
201	D-WP(C)/36242/2026 WP(C)/25261/2026	DEEPAK KUMAR JENA VS STATE OF ODISHA	ARPIT SIKDAR VS	// 0 //
202	D-WP(C)/35329/2026 WP(C)/25262/2026	ALI KISHOR PATNAIK VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
203	D-WP(C)/36397/2026 WP(C)/25263/2026	BHAGIRATHI PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
204	D-WP(C)/34440/2026 WP(C)/25264/2026	OM SWAROOP SATCHIDANANDA VS	AMIT PRASAD BOSE VS	// 0

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205	D-WP(C)/36398/2026 WP(C)/25265/2026	STATE OF ODISHA JYOTIRMAY DEY VS	KUNAL KUMAR SWAIN VS	// // 0
206	D-WP(C)/36180/2026 WP(C)/25266/2026	STATE OF ODISHA SUSANTA KUMAR SAHU VS	JYOTI RANJAN KHUNTIA VS	// // 0
207	D-WP(C)/36278/2026 WP(C)/25267/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	DEEPAK KUMAR PANI VS	// // 0
208	D-WP(C)/36399/2026 WP(C)/25268/2026	STATE OF ODISHA MUNINDRA NATH GIRI VS	KUNAL KUMAR SWAIN VS	// // 0
209	D-WP(C)/35002/2026 WP(C)/25269/2026	STATE OF ODISHA JYOTSNARANI DAS VS	SAMEER KUMAR DAS VS	// // 0
210	D-WP(C)/36181/2026 WP(C)/25270/2026	STATE OF ODISHA DR.HIMANSU SEKHAR RATH VS	JYOTI RANJAN KHUNTIA VS	// // 0
211	D-WP(C)/36289/2026 WP(C)/25271/2026	STATE OF ODISHA ODISHA COLLEGE OF NURSING, CUTTACK VS	LAXMIKANTA MOHANTY VS	// // 0
212	D-WP(C)/36343/2026 WP(C)/25272/2026	STATE OF ODISHA NARASINGH PRASAD PATTANAIK @ NARASINGH PRASAD PATTANAYAK VS	JAYDEEP PAL VS	// // 0
213	D-WP(C)/36328/2026 WP(C)/25273/2026	STATE BANK OF INDIA, MUMBAI SUKANTA KUA VS	SUNIL KUMAR PANDA VS	// // 0
214	D-WP(C)/25436/2026 WP(C)/25274/2026	STATE OF ODISHA BIRENDRA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
215	D-WP(C)/36339/2026 WP(C)/25275/2026	STATE OF ODISHA UJWAL MOHANTY VS	JAYDEEP PAL VS	// // 0
		CENTRAL BANK OF INDIA, MUMBAI		//

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216	D-WP(C)/36356/2026 WP(C)/25276/2026	PRAMODA KUMAR BARAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
217	D-WP(C)/36238/2026 WP(C)/25277/2026	AMIT KUMAR BISWAL VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
218	D-WP(C)/36410/2026 WP(C)/25278/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	D-WP(C)/36188/2026 WP(C)/25279/2026	MADAN MOHAN MAHARANA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
220	D-WP(C)/35331/2026 WP(C)/25280/2026	MANOJ KUMAR PATNAIK VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
221	D-WP(C)/35590/2026 WP(C)/25281/2026	TP WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR VS DEBANANDA BHATT	PRASANTA KUMAR TRIPATHY VS	// 0 //
222	D-WP(C)/36233/2026 WP(C)/25282/2026	NOORJAHAN KHATUN VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
223	D-WP(C)/36058/2026 WP(C)/25283/2026	BISWAPRAVA SAMAL VS STATE OF ODISHA	UPASANA BAL VS	// 0 //
224	D-WP(C)/36211/2026 WP(C)/25284/2026	BEDAPRANGYAN DAS VS INDUSTRIAL DEVELOPMENT CORPORATION, ODISHA, BHUBANESWAR	BIBHU PRASAD DAS VS	// 0 //
225	D-WP(C)/35732/2026 WP(C)/25285/2026	M/S BHABANI SECURITY AGENCIES, BHADRAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
226	D-WP(C)/36163/2026 WP(C)/25286/2026	ASPIRE INSTITUTE OF NURSING, UTTAMPUR, CUTTACK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
227	D-WP(C)/36076/2026	NITYANANDA RANA	SWAPNIL ROY	//

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	WP(C)/25287/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/35930/2026	SAMIR KUMAR SATAPATHY	SAMEER KUMAR DAS	//
	WP(C)/25288/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/35804/2026	M/S PARVEEN COUNSTRUCTION,KEONJHAR	JANAKALYANA MOHANTY	//
	WP(C)/25289/2026	VS COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE , ROURKELA,SUNDARGARH	VS	0 //
230	D-WP(C)/36079/2026	ANKURA CHARAN SAHOO	SWAPNIL ROY	//
	WP(C)/25290/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/36190/2026	N.MOHAN REDDY @ NEELAPU MOHAN REDDY	TANMAY MISHRA	//
	WP(C)/25291/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/35933/2026	ANAND KUMAR MEHER	SAMEER KUMAR DAS	//
	WP(C)/25292/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/35878/2026	NANDINI NAIK	PRAVAT KUMAR NAYAK	//
	WP(C)/25293/2026	VS M/S INDOSTAR CAPITAL FINANCE LIMITED, MUMBAI	VS	0 //
234	D-WP(C)/36199/2026	NARAYAN MAHARANA	TANMAY MISHRA	//
	WP(C)/25294/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/36078/2026	GOURIMANI DHAL	SWAPNIL ROY	//
	WP(C)/25295/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/36193/2026	BIJAYA KUMAR MOHANTY	TANMAY MISHRA	//
	WP(C)/25296/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/36615/2026	SUSANTA KUMAR PANDA	HARI KRUSHNA PANIGRAHI	//
	WP(C)/25297/2026	VS PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HEADS OF FOREST FORCE, KHORDHA	VS	0 //
238	D-WP(C)/36173/2026	PINTU MUNDA	PABITRA KUMAR NAYAK	//
	WP(C)/25298/2026	VS	VS	0

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239	D-WP(C)/35979/2026 WP(C)/25299/2026	STATE OF ODISHA PROTIUM FINANCE LTD., MAHARASHTRA VS RESERVE BANK OF INDIA, MUMBAI	ANUP KUMAR PATTNAIK VS	// // 0 //
240	D-WP(C)/36331/2026 WP(C)/25300/2026	PURNA CHANDRA MOHANTY VS STATE BANK OF INDIA, MUMBAI	JAYDEEP PAL VS	// 0 //
241	D-WP(C)/36194/2026 WP(C)/25301/2026	KRUSHNA CHANDRA OJHA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
242	D-WP(C)/36073/2026 WP(C)/25302/2026	NABA GHANA SARAKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
243	D-WP(C)/36444/2026 WP(C)/25303/2026	AKSHAYA KUMAR SAMAL VS PARADIP PORT TRUST, JAGATSINGHPUR	BISWABHUSAN DAS VS	// 0 //
244	D-WP(C)/36311/2026 WP(C)/25304/2026	BIDYUTLATA PATTANAIK VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
245	D-WP(C)/36195/2026 WP(C)/25305/2026	V.FAKIR RAO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
246	D-WP(C)/36040/2026 WP(C)/25306/2026	PRADIPTA PATEL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
247	D-WP(C)/36166/2026 WP(C)/25307/2026	SURAJ DEO SAHOO VS STATE OF ODISHA	NALINI KANTA DASH VS	// 0 //
248	D-WP(C)/36532/2026 WP(C)/25308/2026	NARAYAN NAYAK @ HARIJAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
249	D-WP(C)/34796/2026 WP(C)/25309/2026	PRAVANJAN DASH VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //

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250	D-WP(C)/35564/2026 WP(C)/25310/2026	ANU MOHANTA VS STATE OF ODISHA	KISHORE KUMAR MOHANTA VS	// 0 //
251	D-WP(C)/35923/2026 WP(C)/25311/2026	MAMATA RANI BARIK VS UNION OF INDIA	JANAKI KANTA MAHAPATRA VS	// 0 //
252	D-WP(C)/36540/2026 WP(C)/25312/2026	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, PUBA SASAN, PURI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
253	D-WP(C)/36619/2026 WP(C)/25313/2026	MRUTUNJAYA MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/36541/2026 WP(C)/25314/2026	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, PURI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
255	D-WP(C)/36601/2026 WP(C)/25315/2026	PRAVATI PRADHAN VS THE COLLECTOR, KATAK	JANMEAJAYA DASH VS	// 0 //
256	D-WP(C)/36588/2026 WP(C)/25316/2026	GURUDEV JENA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
257	D-WPCRL/23397/2026 WPCRL/112/2026	GANESWAR JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
258	D-WPCRL/22913/2026 WPCRL/113/2026	PANKAJEENI NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 0 //
259	D-ABLAPL/23229/2026 ABLAPL/9245/2026	K.SHIVANI VS STATE OF ODISHA	BISWARANJAN DALAI VS	PADWA /30 /2026 0 //
260	D-ABLAPL/23615/2026 ABLAPL/9246/2026	SAGAR NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000160/2026
261	D-ABLAPL/23635/2026	GANESWAR SAHOO	BISHWARANJAN SAHU	JENAPUR /196 /2026

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	ABLAPL/9247/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/23279/2026 ABLAPL/9248/2026	AKIMUM BIBI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	BALASORE SADAR /401 /2026 () //
263	D-ABLAPL/23399/2026 ABLAPL/9249/2026	ABHISEK SINGH TIRIYA VS STATE OF ODISHA	BIKASH MISHRA VS	BAISINGA /291 /2026 () //
264	D-ABLAPL/22017/2026 ABLAPL/9250/2026	MIHIR SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	TALCHER TOWN /180 /2026 () //
265	D-ABLAPL/21596/2026 ABLAPL/9251/2026	JITENDRA KU. NAYAK @ JITENDRA NAYAK VS STATE OF ODISHA	ARUNA NAYAK VS	DASPALLA /172 /2026 () //
266	D-ABLAPL/23625/2026 ABLAPL/9252/2026	MD. WASIM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /325 /2026 () //
267	D-ABLAPL/23536/2026 ABLAPL/9253/2026	SRIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /448 /2026 () //
268	D-ABLAPL/23530/2026 ABLAPL/9254/2026	SWAPNAJIT SAMAL VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	BARI RAMCHANDRAPUR /234 /2026 () //
269	D-ABLAPL/23550/2026 ABLAPL/9255/2026	SANTOSH KUMAR SWAIN @ SANTOSH KU. SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /319 /2019 () //
270	D-ABLAPL/22287/2026 ABLAPL/9256/2026	HUSBAND OF THE INFORMANT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KUAKHIA /244 /2026 () //
271	D-ABLAPL/23085/2026 ABLAPL/9257/2026	ACHUTANANDA MALLICK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	CUTTACK SADAR /497 /2026 () //
272	D-ABLAPL/23312/2026 ABLAPL/9258/2026	SAMBARI NAIK @ NAYAK VS	SUBODH KUMAR MOHANTY VS	TIRTOL /338 /2026 ()

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273	D-ABLAPL/22825/2026 ABLAPL/9259/2026	STATE OF ODISHA RAJAT KUMAR BAL VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// MAHILA P.S.(BBSR) /233 /2026 ()
274	D-ABLAPL/23153/2026 ABLAPL/9260/2026	STATE OF ODISHA MOHAMMAD MUSTAK @ MD. MUSTAQ VS	SHYAM SUNDAR CHHUALSINGH VS	// JATNI P.S. /129 /2021 ()
275	D-ABLAPL/23182/2026 ABLAPL/9261/2026	STATE OF ODISHA UMESH CHANDRA KISKU VS	JAYADEBA BEHERA VS	// LINGARAJ P.S. /167 /2026 ()
276	D-ABLAPL/23484/2026 ABLAPL/9262/2026	STATE OF ODISHA BASANTA KUMAR MAHAKUD VS	PARTHA SARATHI DAS VS	// NAYAKOT /131 /2026 ()
277	D-ABLAPL/23582/2026 ABLAPL/9263/2026	STATE OF ODISHA BIJAY NAYAK @ GUJURI VS	PRASANTA KUMAR BARIK VS	// BANSADA /168 /2026 ()
278	D-ABLAPL/22753/2026 ABLAPL/9264/2026	STATE OF ODISHA TRUNABINDU MOHANTY VS	KAUSHAL HUSSAIN VS	// CAPITAL P.S. /561 /2026 ()
279	D-ABLAPL/23203/2026 ABLAPL/9265/2026	STATE OF ODISHA PRAMOD MAJHI @ SAGAR VS	PRABHAS CHANDRA PANDA VS	// BADAGADA /6 /2011 ()
280	D-ABLAPL/23287/2026 ABLAPL/9266/2026	STATE OF ODISHA JAYADEV SETHI VS	CHOUDHURY TARINI PRAHARAJ VS	// BHADRESWAR /191 /2026 ()
281	D-ABLAPL/22992/2026 ABLAPL/9267/2026	STATE OF ODISHA TUNIA BEHERA VS	SMRUTI RANJAN ROUT VS	// KISSANNAGAR PS /219 /2026 ()
282	D-ABLAPL/23674/2026 ABLAPL/9268/2026	STATE OF ODISHA NILANCHAL RAUT VS	LAXMI CHARAN BEHERA VS	// KHALLIKOTE /602 /2026 ()
283	D-ABLAPL/22799/2026 ABLAPL/9269/2026	STATE OF ODISHA NIRANJAN MAHALIK VS	DIBYA JYOTI SAHOO VS	// TIHIDI /164 /2026 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/23214/2026 ABLAPL/9270/2026	SOMANATH SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /547 /2026 () //
285	D-ABLAPL/23213/2026 ABLAPL/9271/2026	MOHAMMAD SAHIL @ MD.AZIM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /223 /2021 () //
286	D-ABLAPL/23548/2026 ABLAPL/9272/2026	RAHUL DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /325 /2026 () //
287	D-ABLAPL/23657/2026 ABLAPL/9273/2026	NIRMAL BEHERA @ CHIKU VS STATE OF ODISHA	RAKESH BEHERA VS	TUMUSINGA /260 /2026 () //
288	D-ABLAPL/22024/2026 ABLAPL/9274/2026	DINESH BAGH VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /192 /2026 () //
289	D-ABLAPL/22021/2026 ABLAPL/9275/2026	CHRIST JIM CHETTY VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /192 /2026 () //
290	D-ABLAPL/23560/2026 ABLAPL/9276/2026	DEBILATA @ BEBILATA SAMAL VS STATE OF ODISHA	ABHIJIT DAS VS	MARSHAGHAI /321 /2026 () //